

THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - II

CP/CA No. 53(ND)/2009

Coram:

SHRI S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

SMT. INA MALHOTRA
HON'BLE MEMBER (JUDICIAL)

ATTENDANCE CUM ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRINUNAL ON 09.11.2017.

NAME OF THE COMPANY : Data Infosys Ltd.

SECTION OF THE COMPANIES ACT : 397/398

PRESENT:

For the APPLICANT / PETITIONER :- Mr. Narender M. Sharma, Advocate
Mr. Vivek Malik, Advocate


For the RESPONDENT :- Mr. R. K. Gupta, Advocate
Mr. Ranjesh Singh, Advocate
Ms Swaralipi Deb Roy, Advocate

ORDER

To come up for further Argument on 15th November 2017.



S. K. MOHAPATRA
HON'BLE MEMBER (T)



INA MALHOTRA
HON'BLE MEMBER (J)